

FORM A - PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF SMART CARD IT SOLUTIONS LIMITED**RELEVANT PARTICULARS**

1	Name of corporate debtor	Smart Card IT Solutions Limited
2	Date of incorporation of corporate debtor	March 22, 2010
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Pune
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U22219PN2010PLC135861
5	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: GAT 837/2 Pune Nagar Road, Village Sanaswadi Shirur Maharashtra, 412208
6	Insolvency commencement date in respect of corporate debtor	Date of Order: January 20, 2022 Date of Receipt of Order: January 24, 2022
7	Estimated date of closure of insolvency resolution process	July 19, 2022
8	Name and registration number of the insolvency professional acting as interim resolution professional	Ms. Sudha Bhushan IBBI/IPA-001/IP-P-01519/2018-2019/12305
9	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 701, B Wing, Julian Alps, Bhakti Park, Near Imax, Wadala, Mumbai- 400037, Maharashtra. Email id: sudhag999@gmail.com
10	Address and e-mail to be used for correspondence with the interim resolution professional	Address for correspondence: 725, D wing, Neelkanth Business Park, Vidya Vihar West, Mumbai-400086 Email id: smartcard.cirp@gmail.com
11	Last date for submission of claims	February 7, 2022
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	N.A. (As per the information available with the Interim Resolution Professional)
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N.A.
14	(a) Relevant Forms and (b) Details of authorized representatives are available at: N.A.	Relevant Forms for the submission of the claims can be downloaded from https://www.ibbi.gov.in/

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of a corporate insolvency resolution process of Smart Card IT Solutions Limited on January 20, 2022 (Copy of the order received on January 24, 2022).

The creditors of Smart Card IT Solutions Limited are hereby called upon to submit their claims with proof on or before February 7, 2022, to the interim resolution professional at the address mentioned against Entry No. 10.

The Financial Creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

MS. SUDHA BHUSHAN

**Interim Resolution Professional of
Smart Card IT Solutions Limited**

IBBI/IPA-001/IP-P-01519/2018-2019/12305

Date: 25.01.2022

Place: Mumbai